

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**

**Cr.A.(SJ) No. 977 of 2010**

Prahlad Kumar Mandal

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..... **Appellant**

**Versus**

The State of Jharkhand

..... **Respondent**

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**CORAM: HON'BLE MR. JUSTICE RATNAKER BHENGRA**

**Through- Video Conferencing**

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For the Appellant

: None

For the State

: Mr. P.K.Appu,APP

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**11/Dated: 26/03/2021**

After recess, when the matter is called out, nobody appears on behalf of the appellant. However, learned counsel for the State Mr. P.K. Appu is present.

With a view to give one more chance to the learned counsel for the appellant and due to paucity of time, put up this case in seriatim after Holi holidays.

**( Ratnaker Bhengra, J.)**